

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP No. 06/NCLT/AHM/2020

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.06.2020**

Name of the Company: Sapphire Industrial
Infrastructures Pvt Ltd

Section : Section 66 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.


**ORDER
(through video conferencing)**

Learned Lawyer Mr. Ravi Pahwa is present on behalf of the Petitioner and requesting time to give reply on the representation so filed by the RD and ROC.

The prayer is allowed.

Two weeks' time is granted to give the reply by serving an advance copy to the other side.

List the matter on 01.07.2020.


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 10th day of June, 2020